

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 156/TD/2023

Coram:

Shri Jishnu Barua, Chairperson

Shri I. S. Jha, Member

Shri Arun Goyal, Member

Shri P.K. Singh, Member

Date of Order 27th July, 2023

In the matter of

Application under Section 14 and Section 15 (1) of the Electricity Act, 2003 read with Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading license and other related matters), Regulations, 2020 for grant of an inter-State trading licence.

And

In the matter of

Wind World (India) Power Development Private Limited,

A-71, 7th Floor, Himalaya House,

23, KG Marg,

New Delhi – 110001

...Petitioner

Parties present:

Shri Tabrez Malawat, Advocate, WWPDPL

Shri Syed Hamza, Advocate, WWPDPL

Shri Sourajit Sarkar, Advocate, WWPDPL

ORDER

The Petitioner, Wind World (India) Power Development Private Limited has filed the present Petition for the grant of a Category 'V' inter-State trading licence in terms of Section 14 and Section 15 (1) of the Electricity Act, 2003 read with Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading license and other related matters), Regulations, 2020.

2. During the course of the hearing on 26.7.2023, the learned counsel for the Petitioner sought permission to withdraw the present Petition with liberty to approach the Commission later on.

3. Considering the submission of the learned counsel for the Petitioner, the Petitioner is permitted to withdraw the present Petition.

4. Accordingly, Petition No. 156/TD/2023 is disposed of as withdrawn.

**Sd/-
(P.K.Singh)
Member**

**sd/-
(Arun Goyal)
Member**

**sd/-
(I.S. Jha)
Member**

**sd/-
(Jishnu Barua)
Chairperson**